

22/4/90
 MP ~~2712/90~~
 OA 1872/90

6.11.1990.

Present: Shri S.S. Tewari, Counsel for the applicant.

MP 2712/90

List this MP for further directions on 18.12.1990.

Deshanj
 (D.K. CHAKRAVORTY)
 MEMBER (A)

anil
 (P.K. KARTHA)
 VICE CHAIRMAN (J)

18.12.90.

18/12/90

Present : None for the applicant.

Shri K.L. Bandula, Counsel for the respondents.

The applicant has filed MP 2712/90 seeking to withdraw the application on the ground that he expects relief from the respondents. The learned counsel for the respondents has no objection. Accordingly, OA 1872/90 is dismissed as withdrawn and MP 2712/90 is disposed of.

Deshanj
 (D.K. CHAKRAVORTY)
 MEMBER (A)

anil
 (P.K. KARTHA)
 VICE CHAIRMAN

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